

**Handing over control of DTC and
DMS to Delhi Administration**

1730. DR. B. L. SHAIKESH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether as a part of the exercise to remove the multiplicity of authorities in Delhi, Government have any proposal under consideration to hand over the control and supervision of the Delhi Transport Corporation and the Delhi Milk Scheme to the Delhi Administration headed by the Lt. Governor; and

(b) if so, the stage at which the matter stands at present ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) and (b). The Delhi Administration had organised a seminar in February, 1986 on "Multiplicity of authorities in Delhi its impact on citizens life and planned development". One of the suggestions made at the seminar was that all the agencies like DDA, DTC, DMS, Super Bazar etc. providing necessary services to the citizens of Delhi should be under one authority i. e. the Delhi Administration. No proposal has however, been made to the Government of India.

Ganga Action Plan

1731. SHRI YASHWANTRAO GADAKH PATIL : Will the PRIME MINISTER be pleased to state :

(a) whether a meeting of the Central Ganga Authority was held in June, 1986;

(b) if so, the main conclusions arrived at in the meeting;

(c) whether the implementation of the Ganga Action Plan is according to the schedule; and

(d) if not, the reasons therefor and measures taken to improve the position ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) Yes, Sir, The Second Meeting of the Central Ganga Authority was held on 4th June, 1986.

(b) The main decisions of the meeting related to formulation of time schedules for schemes, adequate publicity of the targets for commencement and completion, action to be taken by the State Pollution Control Boards in conjunction with the concerned departments to ensure setting up of adequate treatment facilities in the industrial units identified as gross polluters, designation of project Coordinators in the States, designation of Project Managers in the Major towns, operation and maintenance of sewage treatment plants on commercial lines and measures for securing public involvement.

(c) The implementation of the schemes sanctioned under the Ganga Action Plan has been according to the schedule.

(d) Does not arise.

**Tenders by Electronic Trade and Technology
Development Corporation**

1732. SHRI CHINTAMANI JENA :
SHRI MOHANBHAI PATEL :

Will the PRIME MINISTER be pleased to state :

(a) whether the Electronic Trade and Technology Development Corporation has floated global tender for import of picture tubes;

(b) if so, the details thereof; and

(c) the annual requirement of picture tubes ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) Electronics Trade and Technology Development Corporation (ET&T) floated a limited tender for import of colour picture tubes.

(b) ET&T floated a limited tender for colour picture tubes in February, 1986, and against this, three suppliers have been selected with following quantities :

- (i) M/s Lucky Goldstar International—
(140,000 CPTs @ US \$ 59);
- (ii) M/s Mitsubishi Trading Corporation—

(180,000 CPTs @ US \$ 60.5 for first 1,00,000 nos. and US\$60 for balance 80,000 nos.);
- (iii) M/s Hitachi Singapore—
(3,00,000 CPTs @ US \$ 59).

Orders have been placed on two suppliers, viz, M/s Lucky Goldstar International and M/s Mitsubishi Trading Corporation. A Letter of Intent was placed on the third successful tenderer, M/s Hitachi Singapore for 3,00,000 CPTs at the agreed price of US \$ 59 FOB but the party has backed out and is asking for increase in price. Even the other two successful tenderers, viz., M/s Lucky Goldstar International and M/s Mitsubishi Trading Corporation, have conveyed their unwillingness to supply full order quantities and have asked for price hike.

(c) Demand for all types of picture tubes in the country is estimated at 25 lakhs per annum.

No Objection Certificates from Delhi Fire Service for high-rise buildings

1733. SHRI SYED SHAHABUDDIN :
SHRI MOHD. MAHFOOZ ALI
KHAN :
SHRI C. MADHAV REDDI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whethes all the high-rise buildings in Delhi have been examined from the point of view of fire hazard;

(b) the number of high-rise buildings which have obtained No Objection Certificates from the Delhi Fire Service; and

(c) the action proposed to be taken in respect of the buildings for which no such certificates have been obtained so far ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) Yes Sir.

(b) No Objection Certificates have been issued to 35 such buildings.

(c) All the builders/promotors/occupiers have been directed to provide fire protection measures in accordance with the provisions of the Building Bye-Laws, 1983 within a period of 3 months. The compliance reports are expected by the middle of September, 1986.

In order to enforce compliance it is proposed to introduce legislation, during the current session of Parliament, on fire prevention and fire safety and to empower the Delhi Fire Service to take action against occupiers'owners of high-rise buildings which continue to be insecure against fire.

Recommendations of National Police Commission

1734. SHRI K. RAMAMURTHY :
Will the Minister of HOME AFFAIRS be pleased to state.:

(a) the recommendations of the National Police Commission that have been accepted by Government;

(b) the accepted recommendations that have been implemented; and

(c) by what time all the recommendations of the National Police Commission are likely to be accepted and implemented ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) to (c). 'Police'